

Annexure B

**Report certifying constitution of CoC under Regulation 17(1) IBBI  
(Insolvency Resolution Process for Corporate Persons) Regulations.**

Sr No.	Name of Creditors	Address	Amount (Rs)	Voting Share
1.	Religare Finvest Limited	Registered office: P-14, 45/90, First Floor, P Block, Connaught Place, New Delhi - 110001. Corporate office: Unit No 501, 05 <sup>th</sup> Floor, Salcon Rasvilas Saket District Centre, New Delhi - 110017.	62,91,98,109.77	51.22 %
2.	Citi Securities and Financial Services Limited.	24/26, Dalal Street, Fort Mumbai - 400001	59,91,19,255.00	48.78%
<b>Total</b>			<b>122,83,17364.77</b>	<b>100%</b>



*[Signature]*  
Interim Resolution Professional

M/s. Reds Marine Services Ltd(Corporate Debtor)

IBBI Reg. No. IBBI/IPA-002/IP-N00106/2017-2018/10248

Place: Ahmedabad

Date: 02/12/2020.